



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/6574/2015 FIXED	ABDUL BATEN SK. Versus THE STATE OF ASSAM and 4 ORS	MR.R ISLAM MS. A HUSSAIN	DR. B AHMED SC, IRRIGATION
2	WP(C)/1340/2016 FIXED	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.S K GOSWAMI MR.N BARMAN	C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I.
3	WP(C)/27/2020 FIXED	FIREAGE INDUSTRIES AND RESCUE EQUIPMENTS AND 2 ORS. Versus STATE BANK OF INDIA AND 3 ORS.	MR. S MITRA MS. M DEY	MR. K K NANDI MS S DEY (R-1 TO 3)
4	WP(C)/2158/2020 FIXED	MOHAN DEB Versus BANK OF BARODA AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MD. ASLAM	Mukesh Sharma
5	WP(C)/2831/2020 FIXED	MANJUSHREE HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 29/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
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11)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Rev.P./416/2018 FIXED	JOSHU RAY Versus SUDIPTA RAY (MAHANTA)	MR. N BORAH MS. B DEVI	
2	Crl.Pet./681/2019 FIXED	DR. ANUPAMA HANSE Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN	
3	WP(C)/3317/2019 FIXED	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	SC, F C I GA, AP

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2289/2017	THE STATE OF ASSAM and ANR. Versus MUSSTT. IJAJUN NESSA	MR. B N SARMA MR. S C KEYAL SR GA, ASSAM ASSTT.S.G.I.	
2	WP(C)/1447/2018	BALICHERRA M.E. MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR	SC, ELEM. EDU
3	WP(C)/512/2019	RAINATH DAS Versus THE UNION OF INDIA AND 6 ORS	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7593/2019	GAYATRI SAIKIA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. B BHUYAN MR. T DEURI MRS. R S DEURI	GA, ASSAM
5	WP(C)/9010/2019	SANJAY KUMAR DEORAH Versus INDIAN OVERSEAS BANK AND 3 ORS	N JOSHI MR. J BHARALI MR. M SHARMA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
6	CRP/34/2020	SANTANU DAS AND 2 ORS. Versus SMTI. KALPANA HAZARIKA AND 6 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. L K BORAH MR. J PAWE
7	WP(C)/257/2020	SHAHAR UDDIN AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, HIGHER EDU MS. P BHATTACHARYA MR P BORTHAKUR MR. K GOGOI, SC, HIGHER EDU(R-1,2) MR. A BORUA MR. R BARPUJARI, SC, FINANCE (R-8)
8	WP(C)/1048/2020	LASHMI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MRS. A KHANAM	GA, ASSAM SC, AG
9	WP(C)/1974/2020	LADI STEEL INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	SC, RAILWAY
10	WP(C)/1991/2020	KH. BROJA MOHAN SINGHA Versus UNITED BANK OF INDIA AND 3 ORS.	MR. D CHAKRABARTY	SC, UBI
11	WP(C)/2108/2020	ABDUL HYE Versus THE STATE OF ASSAM AND 3 ORS.	MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU.

12	WP(C)/2640/2020	GITUMANI HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MS Z ANJUM MS J SAIKIA	GA, ASSAM SC, APSC
13	WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r- 5,6,7)
14	WP(C)/3089/2020	NIBIR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, REVENUE
15	WP(C)/3546/2020	SHWETA KUMARI Versus THE UNION OF INDIA AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K GOGOI (R-1 TO 4) ASSTT.S.G.I.
16	WP(C)/4471/2020	DEEP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, FOREST
17	WP(C)/4519/2020	KENDRIYA VIDYALAYA SANGATHAN AND 3 ORS Versus BIRAJ KUMAR SARMA	MR. M K MAJUMDAR	
18	WP(C)/4629/2020	PRAMESWAR MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR. B KHAKHLARY	SC, ELEM. EDU
19	WP(C)/4889/2020	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL ASSTT.S.G.I.
20	WP(C)/5389/2020	CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. Versus JAYANTA DEY AND 9 ORS.	MR. S C KEYAL	

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